

SHRI PILOO MODY A news agency can be de-recognised because they do not want to appoint an individual as a representative in Delhi which will not please them

SHRI JYOTIRMOY BOSU May I put one question, Sir ?

MR SPEAKER No, you may put your next question I have called you for the next question and go on asking supplementaries

SHRI JYOTIRMOY BOSU Thank you in advance, Sir I will just ask one simple question Will the same condition apply to the P T I and U N I if the particular correspondents of P T I and U N I withdraws ? I want ask that question

MR SPLAKER This question does not arise out of that

(Interruption)

SHRI JYOTIRMOY BOSU Be kind to the opposition Sir He is prepared to answer

SHRI PILOO MODY It is not very easy to get your question allotted first of all But when it does come, Sir, we are entitled to ask a question We have not asked something embarrassing. We have asked a simple question Just because a correspondent changes is the news agency not entitled to representation ? It is a very straight and simple question

SHRI JYOTIRMOY BOSU If a correspondent kicks the bucket and dies, that means, the news agency goes out of existence

SHRI PILOO MODY This is precisely what has happened to this news agency because, since one man has resigned, the news agency has to go into liquidation,—only just because of that

SHRI JYOTIRMOY BOSU Do you approve of that idea, Sir ?

SHRIMATI INDIRA GANDHI We have already answered it

SHRI DHARAM BIR SINHA . The rules of accreditation is very clear in the sense

that accreditation is personal and not transferable But, of course, the type of news agencies and newspapers are always taken into consideration In this case after the accreditation had lapsed, when the fresh application came for accreditation, the Committee decided not to recommend to Government two of its other nominees

SHRI PILOO MODY The agency recommended two names Neither of them was found acceptable Does the Accreditation Committee recommend the agencies or the personnel of the Agencies ? It cannot do so It is not appointed for that purpose

MR SPEAKER I have passed on to the next question

SHRI JYOTIRMOY BOSU Before putting my question Sir, I would only say one thing People should realise how controlled is the Press in this country

MR SPEAKER Next question

Big gap between Demand and Supply of Telephones

*962 SHRI JYOTIRMOY BOSU Will the Minister of COMMUNICATIONS be pleased to state

(a) whether a study of the development made in the telecommunications field reveals that inadequate understanding of the Country's requirements and faulty planning have created a big gap between demand and supply of telephones ,

(b) if so, the main findings of the said study , and

(c) the action, if any that has been or is being taken on these findings ,

THE MINISTER OF COMMUNICATIONS (SHRI H N BAHUGUNA) . (a) and (b) A statement is placed on the table of the Lok Sabha

(c) The Planning Commission has been allotting larger financial resources for the successive 5 year Plans and actions have already been taken to augment the indigenous production capacity of telecommunication stores and equipment Two high-

Power Committees have recently been appointed to frame perspective plans and suggestions to progressively bridge the gap between requirement and availability of material and equipment and to modernise the telecommunication technology.

Statement

(a) and (b) The development of telecommunications has been constantly under

review and in the 25 years since Independence and the growth in telephone service has been more than 11 times. Efforts have continuously been made to reduce the gap between demand and supply by executing successive 5 year Plans, each about 2½ times the former, but some gap is inevitable due to shortage of resources both financial and material. The position year by year of progress made and the waiting list is shown below

Date	No. of telephone exchange	Telephone exchange capacity (in lakhs)	Direct exchange lines (in lakhs)	Waiting list (unfilled) demand (in lakhs)
1-4-48	321	1 000	0 830	Not available
1-4-51	540	1·225	1·022	-do-
1-4-56	831	2·384	1 730	0 29
1-4-61	1374	4 126	3 320	1 65
1-4-66	2711	7 719	6 23	3 49
1-4-69	3432	10·3·4	8 138	4 28
Start of 4th Plan				
1-4-71	3967	11 938	9 814	3 10

SHRI JYOTIRMOY BOSU I have to point this out again as I did yesterday with regard to the Foreign Trade Ministry. The figure has been given about the waiting list as 1·4-1971. The figure as given by the Government is 3 10. It is the first time I see after the decimal that they mention the word zero. I am not quite educated for that. The figure to my knowledge is 3 4 lakhs of applications on that date. Mr Bahuguna, you have tried to undermine the whole thing. I want to ask this question: What has happened to the second Switch Factory which is supposed to come up or to be established, to augment the output of the Indian Telephone Industries at Bangalore and the second Cable Factory under construction at Hyderabad? How soon will they be ready and when will they come for production?

SHRI H N BAHUGUNA So far as the second switching factory is concerned, it is proposed to have a 300,000—line switching capacity factory, but the project report is still awaited.

As regards the second cable factory at Hyderabad, the Industrial Development Ministry deal with it but they have advised us that they have already cleared the project

SHRI JYOTIRMOY BOSU I only asked a very simple question. When does he feel that it will come into production? We do not understand these high-power talks. We are simple village people.

SHRI H N BAHUGUNA I only hope and pray that our villagers will not turn the way Shri Jyotirmoy Bosu has done. However, my hon friend is entitled to know when it will come into production. I may tell him that the project report in one case is expected to be received, and we are expecting to start it, it will take from the date of clearance of the project anywhere between three and three and a half years for it to come any production.

So far as the cable factory is concerned, I have already said that the Industrial Development Ministry have informed us that they have cleared the project.

SHRI JYOTIRMOY BOSU Apart from the long waiting list the people have to put up with a lot of difficulty, with all the tall claim that the hon Minister and his Government have been making. There are serious complaints to the effect that now a telephone may not be sanctioned even if a person's turn comes, but he has to approach

the Department for getting a sanction and also for getting a telephone, and unless he knows somebody at the top, and unless he is a V I P or an M P

MR SPEAKER Let him put the question now

SHRI JYOTIRMOY BOSU My question is this Why is it that when a man gets his turn for a telephone, he has yet to wait for a sanction or he has to do *chaploosi* to a big man in order to get a connection ?

MR SPEAKER This is not a simple villager's question

SHRI JYOTIRMOY BOSU *Chaploosi* is a layman's word

SHRI H N BAHUGUNA I refute the allegation that there is something like *chaploosi* in the matter of getting a telephone-connection But it is true that the situation is as correctly projected by him, in the sense that we do not have enough telephones to allot Therefore, some priorities have been given for example in the case of those people who are very sick, for instance, supposing somebody is sick with cancer, there have been cases where hon Members have recommended that they be given out-of-turn connection Political parties recognised by the Election Commission, even though their membership may not be large, have been given telephones in every district

So far as the other things are concerned, I may say that there is no other consideration in this except priorities

SHRI JYOTIRMOY BOSU Do they have any intention to impose a ceiling on telephone ownership ? At present, one man can have even five connections

SHRI PILOO MODY That is what the man of many virtues has said

SHRI INDRAJIT GUPTA May I know whether this shortage of telephones and telephone equipment is largely due to the defective cross-bar equipment which has been manufactured in the I.T.I under contract with the Bell Telephone Manufacturing Company which is itself a subsidiary of the International Telephone and Telegraph Corporation and which itself has been ex-

posed by Mr Jack Anderson in the U S A as being an agency of the CIA ? I would like to know whether the agreement which has recently expired with the Bell Telephone Manufacturing Company is going to be renewed or not and what steps are going to be taken in respect of the defective equipment which they are known to have supplied or to be more precise have supplied through the I T I , because they were the designers and the collaborators for it ?

MR SPEAKER It is within the scope of the main question but I do not know whether the hon Minister has the information with him just now

SHRI PILOO MODY Switch to Soviet Radio

SHRI INDRAJIT GUPTA The cross-bar equipment which they manufactured has proved to be defective

SHRI H N BAHUGUNA This question is entirely different from the main question, but I shall try to answer it a little bit It is not that due to defective technology the production has been slack, production has been slack for many reasons other than this However, all these defects in technology have been identified, and we have prevailed upon the B T. M to pay for these corrections which would lead to making the equipment to order

SHRI INDRAJIT GUPTA What about the agreement ?

SHRI H N BAHUGUNA So far as the agreement is concerned, so long as the B T. M's job of rectification is on, the thinking in the Department is that we might ask them to continue the collaboration without expecting any fees from us, we shall not pay them any fees, further they will have to underwrite that they will pay for all the correctional steps and supply the material required for putting the equipment in order

SHRI INDRAJIT GUPTA He will allow the C I. A agency to go on functioning here ?

SHRI PILOO MODY Switch to Moscow Radio, peace and progress, God knows peace of what

SHRI RAGHUNANDAN LAL BHATIA

In view of the fact that there is a large number of applicants waiting, a new scheme was introduced that people who paid Rs. 2500 would be supplied with telephones immediately, but we find that there are very large number of applicants who are still waiting. May I know whether the Department will supply telephones at least to those we have paid Rs 2500 ?

SHRI H N. BAHUGUNA Firstly, the Rs 2500 scheme did not apply in the blanket manner in which the hon Member says it did. We only give a certain percentage to these people. Otherwise the poorer section of people and institutions would suffer. Secondly, even if they paid the amount, we would not be in position to supply to all of them.

भारतीय उप-महाद्वीप का मानचित्र

*964. **डा० लक्ष्मीनारायण पाण्डेय** : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सूचना और प्रसारण मंत्रालय द्वारा जारी किये गये भारतीय उप-महाद्वीप के मानचित्र में नये राज्य बंगला देश को स्थान नहीं दिया गया है, और

(ख) यदि हा, तो इसके क्या कारण है ?

सूचना और प्रसारण मंत्रालय में उप-मंत्री (श्री धर्मवीर सिंह) . (क) "एलेक्ट्रिक ट्रेक्शन आन इंडियन रेलवेज" नामक एक फीचर लेख को स्पष्ट करने के लिए समाचार-पत्रों को भारत में रेलवे विद्युतीकरण का एक मानचित्र हाल ही में जारी किया था। मानचित्र में "बंगला देश" के स्थान पर "पाकिस्तान" शब्द था। इस गलती का मानचित्र सहित लेख के छपने से पहले पता लग गया था और समाचार-पत्रों को यह सलाह दे दी गई थी कि इसको रद्द हुमा समझा जाए।

(ख) गलती चूक के कारण हुई और इसके लिए खेद है।

डा० लक्ष्मीनारायण पाण्डेय : यह प्रसन्नता की बात है कि मंत्री महोदय ने उसके लिये खेद प्रकट किया है। लेकिन मैं यह जानना चाहता हूँ कि बंगला देश के उदय के काफी समय पश्चात् मानचित्र के प्रकाशन में इस प्रकार की त्रुटि होना यह बहुत बड़ी घटना है, तो आपने इस घटना के लिये किसी व्यक्ति पर उत्तरदायित्व, रेस्पॉसिबिलिटी फिक्स की है ? और यदि हा, तो वह व्यक्ति कौन है ? क्या आप इस बात के लिये आश्वस्त करेंगे कि भविष्य में इस प्रकार की त्रुटि न होने पायेगी ?

श्री धर्मवीर सिंह : मैं माननीय सदस्य से कहना चाहता हूँ कि भविष्य में इस तरह की त्रुटि न हो इसके लिए सरकार ने आदेश जारी कर दिया है, और जिनसे यह भूल हुई है उनको यह आदेश दिया गया है कि आगे से इस तरह की भूल न करे।

डा० लक्ष्मीनारायण पाण्डेय : जिनके ऊपर उत्तरदायित्व निर्धारित किया है वह कौन व्यक्ति है ?

श्री धर्मवीर सिंह : यह व्यक्ति से संबंधित नहीं है। यह भूल हो गयी है उसका खेद हमने प्रकट किया है।

Development of Agro Industries

*965 **SHRI R S PANDEY** Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state

(a) whether the development of agro-industries has been very slow during the last few years and if so, the reasons therefor,

(b) whether any steps are being taken to develop the agro-industries on modern lines, and

(c) if so, the incentives provided to the entrepreneurs undertaking such industries ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWER PRASAD):